

(c) the number of railway officers promoted in senior administrative grades and the number of officers belonging to SC/ST out of these separately during 1987-89; and

(d) the total number of railway officers removed from service or given pre-mature retirement during that period and the number out of them belonging to scheduled castes and scheduled tribes?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) to (d) Information is being collected and will be laid on the table of the Sabha.

*Railway Line*  
**Bilaspur-Jabalpur Broad Gauge Line**

4446. SHRI MOHAN LAL THIKRAM: Will the Minister of RAILWAYS be pleased to state:

(a) the major villages and cities falling on Bilaspur-Mungeli-Mandla-Jabalpur section;

(b) the estimated cost of the construction of this railway line; and

(c) the time by which the construction work on this railway line is likely to be commenced?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

*Railways*  
**Half Station near Tungi on Bakhtiar-pur-Rajgrih Section**

4447. SHRI R. S. PRASAD: Will the Minister of RAILWAYS be pleased to state:

(a) whether a demand has been made to provide a halt station near the Tungi village on Bakhtiar-pur-Rajgrih line in Bihar; and

(b) if so, the time by which arrangement for this halt are likely to be made?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir.

(b) The halt is not justified.

*English Drugs & Medicines*  
 [English]

**Revision of Drug Prices**

4448. SHRI SOMJIBHAI DAMOR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the current status of the Price Review Committee which was appointed in 1987 to give price escalation formula on the recommendation of BICP for controlled drugs;

(b) the present price escalation formula for automatic revision of prices of drugs and formulations; and

(c) the reasons for delay in issuing formal announcement of this formula and when this formula will be formally announced by Government?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) to (c) There is no price escalation formula for automatic revision in prices of bulk drugs and formulations.

*Petrochemical Complex at Barauni in Bihar*  
**Petrochemical Complex at Barauni in Bihar**

4449. SHRI MAHENDRA BAI-THA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Bihar State Industrial Development Corporation had filed an application for Industrial Licence in September, 1985 for setting up of a petrochemical complex at Barauni with Benzene, Paraxylene and Orthoxylene as product mix; and

(b) if so, the reasons for keeping the issue pending since 1985?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) and (b) M/s Bihar State Industrial

Development Corporation Ltd. had applied in September 1984 for a letter of intent for setting up an aromatic complex at Barauni, Distt. Begusarai in the state of Bihar.

This application was rejected by the Government in September 1986 on the grounds that the feed stock required for this project has not been tied up.

[Translation]

#### **Power Connections to Industries**

4450. ~~SHRI KALKA DAS~~: Will the Minister of ENERGY be pleased to state:

(a) whether power connections are given to industries in Delhi after regularising them;

(b) whether Anand Parvat has been declared a mini industrial area in the revised master plan of Delhi;

(c) whether workers of industries in Anand Parvat have applied for power connections to Delhi Administration and they are not being given such connections;

(d) if so, the reasons therefor;

(e) whether Delhi Administration propose to provide them such connections;

(f) if so, by what time; and

(g) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (g) The information is being collected and will be laid on the Table of the House.

#### **Jalna-Khamgaon Railway Line**

4451. ~~SHRI PUNDLIK HARI DANVE~~: Will the Minister of RAILWAYS be pleased to state:

(a) whether technical and traffic survey of the proposed Jalna-Khamgaon railway line has been completed;

(b) whether any further action is being taken in this regard; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

[English]

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#### **Officers of NTPC involved in Corruption**

4452. ~~SHRI PHOOL CHAND VERMA~~: Will the Minister of ENERGY be pleased to state:

(a) whether any complaints were received by the National Thermal Power Corporation against alleged payment of bribe in 1988 by a firm to officers to secure contract for supply of insulators to NTPC;

(b) if so, the details thereof; and

(c) action taken against the erring officers?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c) In 1988, the management of the National Thermal Power Corporation (NTPC) came to know that M/s. Modern Insulators Ltd., Abu Road, who received a contract for supply of 400 KV Bus Post Insulators for Kahalgaon Super Thermal Power Project, had engaged M/s. Global Construction Co. as their sale promoter for the said contract. Investigation later revealed that M/s. Global Construction Ltd. belonged to a close relative of an officer of the Contracts Department of the NTPC. As a sequel to the award M/s. Modern Insulators Ltd. made a payment of Rs. 2,36,026 to M/s. Global Construction Co. and two officers of the NTPC are suspected to be involved. The NTPC has decided to initiate major penalty-proceedings against the concerned officers and suspend business dealings with M/s. Modern Insulators for a period of three years.